

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

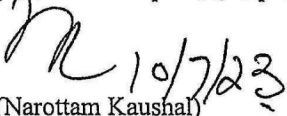
ORDER

The following transfer and posting order are hereby made in official exigency and shall be effective immediately:

S.No	Name & E.C.	From	To
1	Sh. Vikas Kumar EC:54061645	JA / Reader in the Vacant Court of Principal Judge, Family Courts (Central), THC, Delhi. <i>(on diverted capacity)</i>	JA in Personal Office of Ms. Anju Bajaj Chandna, Ld. Pr. D&SJ-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
2	Sh. Hukam Chand EC:1538	SJA in Admn. Branch, RACC, New Delhi.	SJA / Reader in the Vacant Court of Principal Judge, Family Courts (Central), THC, Delhi. <i>(on diverted capacity for a period of One year or till further orders whichever is earlier)</i>
3	Sh. Rajender Kumar EC:70734642	SJA / Branch-in-charge, Digitization Cell (HQs), THC, Delhi.	Reader in the court of Sh. Dhirender Rana, Spl. Judge (NDPS), North, Rohini Courts, Delhi.
4	Sh. Lalit Singh Negi EC:63752697	Reader in the court of Sh. Dhirender Rana, Spl. Judge (NDPS), North, Rohini Courts, Delhi.	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
5	Sh. Deepak EC:37793709	JA in Admn. Branch-II (HQs), THC, Delhi.	JA/Branch Incharge, Digitization Cell (HQs), THC, Delhi.

Note: 1) Transferred officials shall handover the charge of all the Court records in their custody alongwith the Computer Hardware and other peripherals, if any, before relinquishing their duties at their respective transferor stations.

2) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


(Narottam Kaushal)


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 51171-211 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 10 JUL 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
3. The Officer/Officer In-Charge concerned.
4. The Personal Office of the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
8. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
9. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi